

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No:-241

Dated:- 02.06.2018

Subject:-Summer Vacation 2018- arrangement Notified.

1. It is hereby notified that the Hon'ble High Court of Jammu and Kashmir will remain closed for Summer Vacation with effect from the 11th day of June to 29th day of June, 2018 (both days inclusive). The period commencing from 11th of June to 16th of June, 2018 is **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Acting Chief Justice has been pleased to nominate the Hon'ble Judges named in Column (1) below to be the Vacation Judges for both the Wings of the High Court of J&K to hear all matters of urgent nature for the period mentioned in Col.(2).

(1)	(2)
Jammu Wing	
Hon'ble Mr. Justice Sanjeev Kumar	: 18 th June to 22 nd June, 2018 (Both days inclusive)
Hon'ble Mr. Justice J.R.Kotwal	: 25 th June to 29 th June, 2018 (Both days inclusive)
Srinagar Wing	
Hon'ble Mr. Justice M.K.Hanjura	: 18 th June to 29 nd June, 2018 (Both days inclusive)

By order

(Sanjay Datta) 02/06/2018
Registrar General

No:- 8968-78/GS

Dated:- 02.06.2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. President, High Court Bar Association, Jammu / Srinagar
6. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/Srinagar.
..... for information and necessary action.